

**ELECTION OF ONE MEMBER TO THE SYNDICATE OF THE  
SREE SANKARACHARYA UNIVERSITY OF SANSKRIT  
FROM AMONG THE MEMBERS OF THE  
KERALA LEGISLATIVE ASSEMBLY, 2020.**

**Declaration of Result**

(See Chapter XVIII of the Statute)

In pursuance of the provisions contained in Section 12, Chapter IV of the Sree Sankaracharya University of Sanskrit Act, 1994 and Chapter XVIII of Sree Sankaracharya University of Sanskrit Statutes, 1997 , I declare that-

Shri. T.V. Rajesh  
Member, Kerala Legislative Assembly,  
Kulappuram, Cheruthazham,  
Vilayankode. P.O, Kannur – 670 501

has been duly elected to fill the seat in the Syndicate of Sree Sankaracharya University of Sanskrit.

**Secretariat of the Kerala Legislature,  
Thiruvananthapuram,  
24<sup>th</sup> November 2020.**



**S. V. Unnikrishnan Nair,  
Returning Officer and Secretary,  
Kerala Legislative Assembly**